

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
ADMITTED QUESTION NO. 2269
TO BE ANSWERED ON 23.09.2020

BETI BACHAO BETI PADHAO (BBBP)

2269. SHRI ASADUDDIN OWAISI
SHRI SYED IMTIAZ JALEEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- The number of districts identified under Beti Bachao-Beti Padhao (BBBP) scheme in Telangana and Maharashtra;
- if so, the details thereof;
- The targets set and achieved in all the States/UTs under the scheme;
- The total amount allocated under the scheme to different States/UTs and utilized so far;
- whether the Government has reviewed the success of the scheme since its inception; and
- if so, the details thereof and further steps taken or being taken by the Government to ensure the success of the scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The number of districts covered under Beti Bachao Beti Padhao (BBBP) in Telangana and Maharashtra are as under:

State	Total number of districts covered under BBBP	Number of districts covered under Multi sectoral Intervention along with Advocacy and Media Campaign	Number of districts covered under Advocacy and Media Campaign
Telangana	10	8	2
Maharashtra	35	31	4

(c): The overall objective of the BBBP Scheme is to address the issue of decline in Child Sex Ratio and create an enabling environment for education of the girl child. Child Sex Ratio (Census by Registrar General of India) is a decadal process. Hence, an intermediary targets i.e. Sex Ratio at Birth have been set as a monitoring parameter for the progress of Scheme. SRB (as per Health Management Information System (HMIS) of Ministry of Health and Family Welfare) has shown an improving trend of 16 points at National level from 918 (2014-15) to 934 (2019-20). The State/UT wise SRB of 2014-15 and 2019-20 is at **Annexure-I**.

(d): The total amount allocated under the scheme to different States/UTs and utilized so far is at **Annexure II**.

(e) & (f) The Government reviews the success of the Scheme at various levels viz., at national level by a National Task Force headed by Secretary, Women & Child Development, at State level by State Task Force headed by the Chief Secretary and at district level, by the District Task Force headed by District Collector/Deputy Commissioner.

Annexure-I

Statement referred to in reply to Part (c) of Lok Sabha Admitted Question No. 2269 for 23.09.2020 regarding Beti Bachao Beti Padhao (BBBP) raised by SHRI ASADUDDIN OWAISI and SHRI SYED IMTIAZ JALEEL.

State/ UT wise Sex Ratio at Birth for the period of April-March, 2014-15 and 2019-20

State/ UT wise Sex Ratio at Birth for the period of April-March, 2014-15 and 2019-20			
Sl. No.	States/ UTs	2014-15	2019-20
	All India	918	934
1	A & N Islands	967	985
2	Andhra Pradesh	921	945
3	Arunachal Pradesh	916	931
4	Assam	920	942
5	Bihar	936	917
6	Chandigarh	874	935
7	Chhattisgarh	930	965
8	Dadra & Nagar Haveli	939	921
9	Daman & Diu	894	902
10	Delhi	901	915
11	Goa	939	971
12	Gujarat	901	914
13	Haryana	876	924
14	Himachal Pradesh	897	933
15	Jammu & Kashmir	936	942
16	Jharkhand	920	920
17	Karnataka	945	937
18	Kerala	959	958
19	Lakshadweep	1000	952
20	Madhya Pradesh	926	935
21	Maharashtra	920	941
22	Manipur	933	924
23	Meghalaya	938	946
24	Mizoram	971	971
25	Nagaland	948	913
26	Odisha	948	938
27	Puducherry	916	938
28	Punjab	892	920
29	Rajasthan	929	948
30	Sikkim	957	962
31	Tamil Nadu	917	943
32	Telangana	925	950
33	Tripura	958	944
34	Uttar Pradesh	885	928
35	Uttarakhand	903	949
36	West Bengal	942	951

Note: As per the HMIS data received from MoH&FW. Figures are statistically rounded off

Annexure-II

Statement referred to in reply to Part (d) of Lok Sabha Admitted Question No. 2269 for 23.09.2020 regarding Beti Bachao Beti Padhao (BBBP) raised by SHRI ASADUDDIN OWAISI and SHRI SYED IMTIAZ JALEEL. The total amount allocated to different States/UTs and utilized under BBBP Scheme.

Status of Funds under BBBP for Multi Sectoral intervention in Districts.												
(Amount is Lakhs)												
S No.	State	Total Fund Available 2015-16	Utilization during 2015-16	Total Fund Available FY 2016-17	Utilization during 2016-17	Total Fund Available 2017-18	Utilization during 2017-18	Total Fund Available 2018-19	Utilization during 2018-19	Total Fund Available 2019-20	Utilization during 2019-20	Total Fund Available 2020-21
1.	Andhra Pradesh	32.51	18.32	14.18	7.39	32.51	17.87	196.50	94.73	200.00	137.49	200.00
2.	Arunachal Pradesh	32.51	32.51	0.00	0.00	32.51	27.05	170.87	103.34	241.65	208.85	150.00
3.	Assam	32.51	0.00	32.51	2.78	32.51	20.24	25.00	11.37	86.65	53.55	62.50
4.	Bihar	32.51	2.72	29.78	17.99	32.51	10.02	418.00	15.16	425.00	11.43	413.57
5.	Chhattisgarh	32.51	22.42	10.08	0.00	47.00	34.03	49.50	14.67	69.61	58.30	26.19
6.	Goa	32.51	0.00	32.51	8.40	24.11	20.49	3.62	0.00	25.00	0.00	25.00
7.	Gujarat	205.70	0.00	205.70	38.39	280.24	81.31	588.48	156.45	710.25	423.16	531.36
8.	Haryana	365.86	254.54	205.39	27.30	570.66	214.01	536.56	199.46	522.67	209.11	433.74
9.	Himachal Pradesh	40.30	25.61	14.69	6.89	97.52	6.13	252.59	190.64	293.48	229.85	200.00
10.	J&K	216.15	141.10	88.00	52.29	298.62	234.43	422.90	192.67	552.67	284.40	472.40
11.	Leh	0.00	0.0	0.00	0.00	0.00	0.0	25.00	20.15	45.73	37.96	16.39
12.	Jharkhand	27.89	4.73	23.16	23.16	0.00	0.00	313.37	54.59	298.95	77.57	266.95
13.	Karnataka	29.55	29.55	0.00	0.00	32.51	32.51	140.78	79.39	125.00	99.71	125.00
14.	Kerala	32.51	0.95	31.55	23.91	13.75	4.81	35.79	2.83	25	17.14	25.00
15.	Madhya Pradesh	134.49	51.84	105.40	56.24	150.46	84.47	1021.93	356.85	1264.41	637.38	1004.23
16.	Maharashtra	339.73	157.00	182.73	53.66	424.46	138.71	799.74	261.71	832.06	308.37	735.49

17.	Manipur	15.13	0.00	15.13	15.13	44.95	44.95	269.45	241.94	398.55	367.73	200.00
18.	Meghalaya	32.46	32.46	16.23	0.85	32.51	23.78	24.70	24.53	67.53	57.80	50.00
19.	Mizoram	32.51	32.50	0.01	0.00	32.51	32.51	100.00	75.00	100.00	75.00	37.50
20.	Nagaland	32.51	24.05	32.51	23.30	32.51	32.51	295.52	228.36	320.33	276.73	143.56
21.	Odisha	32.51	10.47	22.04	21.33	32.51	15.19	119.63	3.29	375.00	11.99	363.01
22.	Punjab	401.95	0.00	401.95	312.37	600.61	482.39	554.71	360.55	941.94	637.12	458.63
23.	Rajasthan	305.35	75.33	266.11	90.26	421.55	117.13	857.64	151.88	886.62	403.45	723.49
24.	Sikkim	32.51	32.51	32.51	25.84	48.76	48.76	50.00	47.50	50.00	50.00	25.00
25.	Tamilnadu	32.51	32.51	0.00	0.00	30.88	13.70	446.78	306.57	324.31	291.63	274.56
26.	Telangana	32.51	5.60	26.91	6.72	31.51	7.18	217.20	143.67	309.42	218.33	143.73
27.	Tripura	32.51	32.51	0.00	0.00	0.00	0.00	25.00	0.00	25.00	20.94	12.50
28.	Uttar Pradesh	384.62	0.00	384.62	0.00	661.35	106.45	1798.05	396.29	1798.32	913.62584	1394.76
29.	Uttarakhand	86.87	4.07	82.79	16.67	167.94	126.11	323.45	207.32	638.43	527.21	297.35
30.	Andaman & Nicobar	32.51	17.05	16.25	5.43	32.49	24.03	25.00	20.64	33.27	28.09	25.00
31.	Chandigarh	32.51	27.79	4.72	0.00	24.24	0.00	24.89	0.00	28.22	0.00	25.00
32.	Dadra Nagar Haveli	32.51	0.58	31.93	15.78	32.51	16.11	16.40	0.00	25.00	0.00	25.00
33.	Daman and Diu	30.25	13.93	16.32	1.72	26.50	12.43	39.06	14.65	61.91	15.01	46.89
34.	NCT DELHI	147.53	0.00	147.53	23.65	221.73	78.92	261.95	101.99	232.51	27.57	218.89
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	24.00	2.65	25.00	23.52	12.50
36.	Puducherry	12.10	0.00	12.10	10.20	30.01	30.01	25.00	25.00	25.00	22.32	12.50
	Total	3328.6	1082.65	2485.34	887.65	4574.44	2138.24	10499.06	4105.84	12384.49	6762.33584	9177.69

Note: The total amount available for a particular year includes amount released to the district in that year plus the amount unspent from previous year. Release in any year is made after adjusting the unspent amount of previous year. In 2020-21, UT of Dadra & Nagar Haveli and UT of Daman & Diu were merged hence the total amount available for FY 2020-21 for the newly created UT of Dadra & Nagar Haveli and Daman & Diu is **Rs. 71.89 lakh**. State of West Bengal, has not implemented multi-sectoral intervention of BBBP scheme.